

26-04-2019  
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GOVERNMENT OF ASSAM  
JUDICIAL DEPARTMENT :: JUDICIAL BRANCH

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 13<sup>th</sup> February, 2019.

No. JDJ-111/2018-ESTT-JUDI-12 : On the recommendation of the Hon'ble Gauhati High Court, the Governor of Assam is pleased to designate the Courts of all Civil Judges, Sr. Division as Commercial Courts and Courts of District Judges in all the Districts of Assam as Appellate Court at the District Level under the Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts (Amendment) Ordinance, 2018.

Sd/- S.K. Sharma  
L.R. -cum- Commissioner & Secretary to the Govt. of Assam  
Judicial Department

Memo No. JDJ-111/229/2018-ESTT-JUDI-2-A Dated Dispur the 13<sup>th</sup> February, 2019.

Copy for information and necessary action:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance), Gauhati High Court, Guwahati, with reference to Memo No. HC.VII-174/2014/6129/A, dated 31.10.2018.
3. The District & Sessions Judge, ..... District (All), Assam.
4. The Civil Judge, Sr. Division (All), ..... District, Assam.
5. The P.S. to the Hon'ble Minister, Law, Assam, Dispur.
6. The Principal Accountant General (A & E), Assam, Beltola, Maidamgaon, Ghy-29.
7. The Director, Assam Government Press, Bamunimaidam, Ghy-21, with a request to publish the same in the Assam Gazette.
8. Copy for uploading in the departmental website.
9. Office copy.

By Order etc.

*Sharma*  
13.2.19  
Deputy Secretary to the Govt. of Assam  
Judicial Department

